Will the Minister of TEXTILES be pleased to state:

(a) whether the Government is implementing Comprehensive Handloom Cluster Development Scheme (CHCDS);

(b) if so, the current status of its implementation in the country alongwith financial allocation for the scheme;

(c) the number of mega handloom clusters that is being implemented in different States including Maharashtra;

(d) the number of green and brown field projects that have been selected under the scheme during each of the last three years and the current year State/ UT-wise;

(e) the details of the facilities and incentives being offered under the scheme; and

(f) whether any proposals for development of mega handloom clusters in Maharashtra under the CHCDS are pending for approval and if so, the details thereof and the action taken thereof?

उत्तर

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): Comprehensive Handloom Cluster Development Scheme (CHCDS) has been subsumed under National Handloom Development Programme for its implementation during 2021-22 to 2025-26 for integrated & holistic development of mega handloom cluster, having atleast 10,000 handlooms with Central financial assistance upto Rs. 30.00 crore in a period of 5 years.

(c) & (d): As announced in the different Annual Budgets, 08 Mega Handloom Clusters viz. Varanasi (Uttar Pradesh), Sivasagar (Assam), Virudhunagar (Tamil Nadu), Murshidabad (West Bengal), Prakasam & Guntur districts (Andhra Pradesh), Godda & neighbouring districts (Jharkhand) Bhagalpur (Bihar) and Trichy (Tamil Nadu) are under implementation.
During the last three years and current year, one green project, "Retail Outlet" at Kaziranga under Sivasagar mega handloom cluster has been taken up in 2018-19.

(e): In the mega handloom clusters, financial assistance is provided for need based interventions like Hathkargha Samvardhan Sahayata, product development/diversification, market development, export & publicity, development of technical/common infrastructure, setting up of Value Addition units like Garmenting unit, Processing unit, Printing unit etc. 80% of the project cost is borne by the Govt. of India, while 20% of project cost along with land is provided by the State Govt./Implementing Agency.

(f): No such proposal is pending in the Ministry of Textiles.

***